

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

2.

**CP(IB)-3820(MB)/2018**

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **13.06.2019**

NAME OF THE PARTIES:

Aroma Organics Ltd.

v/s.

Jai Jalaram Flexipack Pvt. Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

---

**ORDER**

1. Ld. Counsel for the Petitioner is present. None present from the side of the Corporate Debtor.
2. Matter is adjourned to **05.08.2019**. Counsel for the Petitioner is directed to intimate the next date of hearing to the opposite side.

Sd/-  
**V.P. SINGH**  
**Member (Judicial)**

13.06.2019  
pvs